

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 520 of 2019

IN THE MATTER OF:

**Regional Provident Fund Commissioner,
Tirunelveli.**

...Appellant

Versus

V. Nagarajan & Ors.

...Respondents

Present

For Appellant: Mr. Manish Dhir Advocate

**For Respondent: Mr. G. George Rajs Sehan and Mr. P. Jesus Meris Ravi
Advocates for R-2**

O R D E R

16.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 25th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk